

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.102**

New IA-1286/2023

In

IB-2646(ND)/2019

**IN THE MATTER OF:**

Loveni Marketing & Advertising Pvt.Ltd

.....APPLICANT/PETITIONER

**Vs.**

SN Cinema Advertising Pvt.Ltd.

....RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New IA-1286/2023:-**

None appears for the parties. In the interest of justice, matter is adjourned to  
**11.04.2023.**

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**